NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/118/2016

NAME OF THE PETITIONER(S)

: GUNA ENGINEERI|NG PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

r.CA.V. SANKAR 2. B. Sarathbabu

for Petitioner Krunhul Country Rox Respondens B. Sapon

ORDER

PCS representing the applicant company present and made his submissions. Counsel for respondent present. Order is reserved.

> K Anantha Padmanabha Swamy Member (Judicial)

bc